

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6630  
ANSWERED ON:07.05.2013  
REGULARISATION OF UNAUTHORISED COLONIES  
Ray Shri Rudramadhab

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a number of unauthorized and fake colonies, markets and industrial areas were given legal tag and regularized by the Municipal Corporation of Delhi (MCD) and other civic authorities in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has done any physical verification of each unauthorised colony before taking steps for their regularisation; and
- (d) if so, the details thereof along with the guidelines followed/proposed to be followed in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No, Madam.
- (b): Does not arise in view of (a) above.
- (c): No, Madam.
- (d): Does not arise in view of (c) above.